

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 36/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	MSTC Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Anupam Dash, Adv.

For Respondent (s) Mr. Sandeep S. Ladda, Adv.

ORDER

Ld. Counsel Mr. Anupam Dash appears for petitioner/Operational Creditor. Respondent is represented by Ld. Counsel Mr. Sandeep S. Ladda. Appeal filed against in IA (IB) No. 36/CB/2024 dated 28.02.2024 order passed was dismissed. At this juncture, matter adjourned for final hearing on 25.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)